GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

LOK SABHA UNSTARRED QUESTION NO. 3059 TO BE ANSWERED ON 06TH AUGUST, 2021

NATIONAL NURSING AND MIDWIFERY COMMISSION BILL

3059 SHRI ANTO ANTONY:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) Whether the Government is planning to introduce National Nursing and Midwifery Commission Bill;
- (b) If so, the details thereof including salient features and the reasons thereto;
- (c) the steps taken by the Government in this regard;
- (d) whether the proposed bill has any impact on State Nursing Councils; and
- (e) if so, the details thereof?

ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (Dr. BHARATI PRAVIN PAWAR)

(a) - (e): A seven-member Expert Committee was constituted by the Ministry of Health and Family Welfare in July, 2020 to examine the draft National Nursing and Midwifery Commission Bill. The draft Bill was placed in public domain in November, 2020 for seeking comments of various stakeholders and general public.